TECHNOLOGY (PROF. M.G.K. ME-NON): There is no proposal to set up an atomic power station in Orissa in the near future.

- (b) Does not arise.
- (c) and (d) Apart from the nuclear Power plants at present in operation and under construction, Government has decided to set up the following additional atomic plants:-
 - (d) addition atomic plants: —
 - (1) 4x235 MWe—At Kaiga, Karnataka
 - (2) 2x500 MWe—At Tarapur, Maharashtra
 - (3) 4x500 MWe-At Rawatbhatta, Rajasthan
 - (4) 2x1000 MWe—At Kudanku lam, Tamil Uadu (with Soviet assist ance).

Export of Defence Electronic Components to Hungary

- 118. SHRI BAIKUNTHA NATH SAHU: Will the PRIME MINISTER be pleased to state:.
- (a) whether Government had a proposal to export sophisticated defence electronic components to Hungary;
 - (b) if eo, the details thereof; and
- (c) the steps taken to implement the above proposal?
- THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH); (a) No, Sir,
 - (b) and (c) Do not arise.

Middlemen involved in the Bofors Gun deal

- 119. SHRI M. A. BABY; Will the PRIME MINISTER be pleased to state:
- (a) wheher Government have approach the Government of Slweden/ Swedish Prosecutor General/A. B.

to Questions Bofors for getting the names of middlemen involved in the 'Bofors' gun deal;

- (b) if so, what is their response; and
- (c) whether the 'Bofors' contract will be cancelled in the event of their refusal to furnish the required information?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The matter is under investigation.

(c) No option will be foreclosed.

Enquiry into HDW Submarine con tract with West Germany

120. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to

- (a) what is the stage of the enquiry into HDW Submarine contract with West Germany in which a commission of 7 per cent is alleged to have been paid; and
- (b) the steps being contemplated against the persons involved in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The enquiries into allegations of payment of commission by M/s. HDW in respect of their submarine contracts were treated as closed, as stated by the former RakBha Mantri is his statement laid in the Rajya Sabha on the 26th April, 1988. However, the matter is being reviewed.

Prevention of Environmental Pollution

121. SHRI KAMAL MORARKA: Will the PRIME MINISTER be pleas ed to state: